

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 241 of 2013

Dated: 23rd January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)
Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Versus

Counsel for the Appellant(s) : Mr. Piyush Joshi
Mr. Aspi Kapadia
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Sourav Aggarwal
Ms. Sonali Malhotra for PNGRB

ORDER

At the request of the Learned Counsel for both the parties, post the matter for hearing on **24.01.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt